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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.863/252/HDB/2018
NAME OF THE COMPANY	Snehapriya Club Chitfund Pvt Ltd
NAME OF THE PETITIONER(S)	Manoranjan Gummadi & another
NAME OF THE RESPONDENT(S)	Snehapriya Club Chitfund Pvt Ltd &Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Marpal Reddy	Advoca	900065568	M

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Counsel for Applicant Company is present.

Issue notice to RoC (H). Counsel to serve on RoC (H) and file proof of service.

List the matter on 11.09.2018.


Member (J)

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